

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

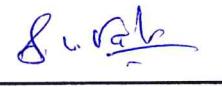
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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURISAMY- MEMBER (TECHNICAL)

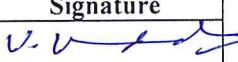
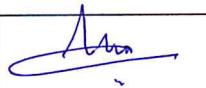
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

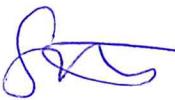
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 74/241/HBD/2017
NAME OF THE COMPANY	Telangana Family Club & Resorts Pvt. Ltd
NAME OF THE PETITIONER(S)	N.Sekhar Reddy & N. Dharanidhar Reddy
NAME OF THE RESPONDENT(S)	Telangana Family Club & Resorts Pvt .Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. Sri Rama Krishna	Adv.	Bvrama.kish@gmail.com 9848403691	
S. Vamsi Krishna	Adv.	Sirkassociates@gmail.com 8919448958	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. VENKATA RAMI REDDY Advocate Counsel for R.2, R.3, R.5 & R.12	Advocate	9542239039	
S. Chidambaram PCS	PCS	9849056652	

Naresh Kumar Sangam Advocate 9000666072 
for R.4

C. Shilpa representing on behalf of counsel for surya.corporate.lawyer@gmail.com
Y. Suryanarayana R.1, 6 & 7 9849866556 

ORDER

Heard Dr. S. V. Rama Krishna along with S.V. Vamsi Krishna Learned Counsel for the Petitioner and Mr. V. Venkata Rami Reddy Learned Counsel for R.2, R.3, R.5 & R.12; Mr. S. Chidambaram ,Learned PCS for R.9 & R.10; Mr. Naresh Kumar Sangam Learned Counsel for R.4 and Ms. Shilpa representing Mr. Y. Surya Narayana, Learned Counsel for R.1 , R.6, & R.7.

The Learned Counsel for the Petitioner requested time to file Rejoinder and he is permitted to file the same within two weeks.

Post the case on 27.02.2018.


MEMBER (Tech)


MEMBER (Tech)